## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

C.C.P. No. 113/2000 In re.

O.A. No. 1221/98

this the 6th day of February' 2001.

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN HON'BLE MR. M.P. SINGH, ADMINISTRATIVE MEMBER.

Ram Murat, S/o Sri Ganesh, R/o Basila, District Chandauli.
... Applicant.

By Advocate : None.

Versus.

Sri B.K. Singh, Sr. D.P.O., E. Rly., Mughalsarai.

Sri A.B. Tewari, P.W.I., E.Rly., Gaya.

... Respondents

By Advocate: None.

## ORDER (ORAL)

## JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN

After hearing the counsel for the applicant, this
Tribunal passed an order on 23.11.2000 to file a
Supplementary affidavit annexing therein the copy of the
representation dated 4.2.1999 and also stating specifically
as to whom the copyrof the order of this Tribunal has been
served on 28.2.2000. It was also directed that the
service of the order and copy of the representation, on
the Opp. party should also be specifically stated. The
order has not been complied with. The necessary material,
showing the service of the order and copy of the
representation, has not been filed. The Contempt petition
is accordingly rejected. However, the applicant may file
fresh Contempt petition, if so advised with complete
particulars.

MEMBER (A)
Allahabad: Dated: 6.2.2001.
GIRISH/-

VICE-CHAIRMAN.